## Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN : U24129KA1994PTC016040

Date of commencement of CIRP: 13th June 2025

## LIST OF CREDITORS

## Summary as on 04th July 2025

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 9 - List of other creditors (Other than financial creditors and operational creditors)

													Amo	unt in Rs.	
	Name of the	Details of Claim		Details of Claim Admitted						Amount of	Amount of any mutual dues,	Amount of claim	Amount of claim	Remark	
S.No		Received								<b>Contigent Claim</b>	that may be set- off	not admitted	under verification	s, if any	
		Date of	Amount	Amount of	Nature of	Amount	Amount	Whethe	% of						
	Creditor	Receipt	claimed	claims	Claim	Covered	Covered by	r	Voting						
	creator			admitted		by	gurantee	Related	Share						
						Security		Party ?	in SCC						
						Interest									
										-	-	-	-		